

## Annexure-7

Name of the corporate debtor: Bostin Engineers Private Limited; Date of commencement of CIRP: 01/04/2024; List of creditors as on: 01.07.2024  
List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	EPF Organisation	Central Government	30/04/2024	₹ 215,436.00	₹ 215,436.00	Statutory Dues	NA	Nil	Nil	Nil	0.00	0.00	
2	Revenue Commissioner	West Bengal	23/04/2024	₹ 41,238,969.00	₹ -	Statutory Dues	NA	Nil	Nil	Nil	41,238,969.00	0.00	As per CD , amount was settled under SOD Scheme, the Documents have been sent to Department for confirmation
3	Employees' State Insurance Corporation	Central Government	14/05/2024	₹ 212,572.00	₹ -	Statutory Dues	NA	Nil	Nil	Nil	212,572.00	0.00	As per CD , the claim amount should be less , the Documents have been sent to Department for confirmation
				<b>41,666,977.00</b>	<b>215,436.00</b>						<b>41,451,541.00</b>	<b>0.00</b>	

